

Reward to Doctors performing highest number of Tubectomy Operations

1718. SHRI R. P. DAS: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

(a) the name of the Doctor who has performed the highest number of tubectomy operations in the country;

(b) the second highest; and

(c) the reward given to those doctors?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A. K. M. ISHAQUE): (a) to (c). There is no notional award for doctors performing the largest number of tubectomy operations as such. For the year 1975-76, a special award has been instituted for best family planning work done by a medical/para medical/field worker. For this purpose medical officers performing the largest number of sterilisations would be considered on receipt of proposals from the State Governments.

I.L.O. for creation of jobs to Eliminate Unemployment

1719. SHRI M. RAM GOPAL REDDY: Will the Minister of LABOUR be pleased to state:

(a) whether Government's attention has been drawn to the report that International Labour Organisation has estimated that over 1,000 million additional jobs will have to be created in developing countries alone before the end of the century if unemployment and poverty are to be eliminated; and

(b) if so, the reaction of Government thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI BALGOVIND VERMA): (a) Yes, Sir,

(b) Government's reaction to the ILO proposals, in general, was set out in the Labour Minister's Speech delivered at the World Employment Conference, a copy of which was already laid on the Table of the Sabha in reply to Starred Question No. 138 on the 19th August, 1976.

Pollution from Coal Mines

1720. SHRI M. RAM GOPAL REDDY: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

(a) whether Government's attention has been drawn to the reports that pollution from coal mines has proved comparatively more injurious to health; and

(b) if so, the steps taken thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A. K. M. ISHAQUE): (a) and (b). No. Pollution from coal mines is comparatively less injurious to health than other environmental pollution. Necessary steps for checking pollution in the coal mines are taken by Central Mining Research Station at Dhanbad, Directorate General of Mines Safety, Directorate General of Factory Advice Services and Labour Institute, Bombay and Coal Mines Welfare Organisation, Dhanbad.

Joint Secretary appointed as Administrator of Nationalised IISCO

1721. SHRI INDRAJIT GUPTA: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether one of the Joint Secretaries of his Ministry has been appointed as Administrator of the Nationalised Indian Iron and Steel Company and also as member of the Board of management; and

(b) if so, whether this goes against the recommendations of the Administrative Reforms Commission, as also against the recommendations of the Committee on Public Undertakings in their 14th Report (5th Lok Sabha, 1971-72), 70th Report (4th Lok Sabha, 1969-70), and 77th Report (5th Lok Sabha, 1975-76)?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUKHDEV PRASAD): (a) and (b). Shri V. K. Dar, formerly Joint Secretary in the Ministry of Steel and Mines (Department of Steel) has been appointed whole-time Administrator, Indian Iron and Steel Company Limited and Member of the Board of Management of the company with effect from the 25th December, 1975. As this is a whole-time appointment, the recommendations referred to in part (b) of the question do not apply to this case.

D.T.C. Earnings

1722. SHRI RAM PRAKASH: Will the Minister of SHIPPING AND TRANSPORT be pleased to state

(a) whether there has been a steep rise in the earnings of DTC during the past few months; and

(b) if so, the break-up of earnings by sale of tickets and money realised by imposing fine on ticketless travellers?

THE DEPUTY MINISTER IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI DALBIR SINGH): (a) There has been a significant improvement in this respect.

(b) Traffic income and composition of fee recovered from ticketless passengers during the period from September,

1975 to July, 1976, monthwise, are given below:—

Month	Income	Amount of composition fee recovered from ticketless passengers.	
		(Rs. in lakhs)	(Rs. in lakhs)
September '75	140.28		1.03
October '75	150.42		.92
November '75	147.15		.47
December '75	147.91		.76
January '76	156.49		1.34
February '76	157.10		.77
March '76	173.57		.55
April '76	173.53		.72
May '76	185.73		1.67
June '76	186.65		.84
July '76	199.59		.30

D.T.C. buses involved in Accidents

1723. SHRI RAM PRAKASH: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether there has been a rise in the number of accidents involving DTC buses; and

(b) if so, the number of accidents during the first six months of this year and steps taken to curb the accidents?

THE DEPUTY MINISTER IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI DALBIR SINGH): (a) Yes. However, number of accidents per lakh kilometres operated has not risen.

(b) During the period from 1-1-1976 to 30-6-76, the D.T.C. buses were in-